

By E-Mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/4244/A

From :- Shri Kaushik Kumar Sarma  
Joint Registrar (Vigilance)  
Gauhati High Court,  
Guwahati.

To, Shri Binod Kumar Chetri  
District & Sessions Judge  
Bongaigaon

Dated Guwahati the 9<sup>th</sup> August, 2019.

Sub: **Head Quarter leave permission.**

Ref:- Your letter No. DJB.I-4/2019/3328 dated 08.08.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the evening of evening of 09.08.2019 till the evening of 12.08.2019, has been  granted /  rejected.

The seniormost Judicial Officer at the station will remain in charge of your court and office, during your absence.

Yours faithfully,

Self

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-25/2003/4245 /A dated 9.8.19**

Copy to –

The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

  
**JT.REGISTRAR(VIGILANCE)**

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